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on the specific understanding that their employment would be temporary. The posts which are vacant are technical posts. Even in regard to the general approach to this problem, we have issued instructions recently to the FCl that they should not make any direct recruitment and that, as far as possible, should absorb officers from thev the Pood Department itself. Henceforth I do not think there would be any more direct recruitment, unless they are of a highly technical nature. Without the permission of the Government no direct recruitment will be allowed

SHRIMATI C. AMMANNA RAJA: Is it a fact that, when officers from some other departments are sent as deputationsts to the Food Department, their Emoluments are very much higher? W.iy should it be po? Why should we give them such attractive salaries? I_s it not the poor people who have to pay for it? Is it necessary? After all, they are Government servants.

ANNAS AHEB SHINDE: There SHRI was a demand on behalf of the Department employees that their interests should be properly looked after. Some attractive emoluments have been provided for them, so that there may not be difficulties in regard to future employment, etc. Even when it has been provided, there are complaints. The hon. Member knows that there is the Government employees' union and they want that the interests of the Food Department employees, who have been serving for some years, should be protected and that they should be given remunerative salaries. I think the salaries which have been fixed are fixed on the basis of merit as well as on the basis of the functions they are supposed to carry out. A team of officers has properly looked into it.

SHRI K. CHANDRASEKHARAN: Is the hon. Minister aware that a Deputy Collector in Kerala is in the scale of Rs. 400—900 only, whereas some of these deputationsts get double that salary?

THE DEPUTY CHAiRMAN: Members have information on this.

SHRI ANNASAHEB SHINDE: About the grades of individual officers, etc., if proper notice is given, I will try to give information.

SUPPLY OF WHEAT, ETC. TO MADRAS

²⁴52. SHRI V. V. RAMASWAMY: Will the Minister of FOOD AND AGRICULTURE be pleased to state the quantity of wheat, rice and sugar allotted to Madras State during the year 1966-67 and the quantity actually supplied, commoditywise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): A statement is placed on the Table of the Sabha.

STATEMENT

Allotment and supplies of Wheat, Rice and Sugar to Madras State during 1966-67 (April, 1966 to March, 1967)

(In thousand tonnes)

Allotments				Supplies (Despatches		
Wheat				259.5	267.3	
Rice			5	22.8*	16.9	
Sugar	a.	•5	30	188.6	191.0	

"This was in exchange for an equal quantity to be supplied by Madras Government for Kerala.

SHRI V. V. RAMASWAMY: May I know whether the Government of Madras have requested for an additional allotment of wheat during the quarter ended July and, if so, what action has been taken thereon?

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SHRI ANNASAHEB SHINDE: There have been some informal ap-poaches from the Madras Government saying that there has been some shortage in regard to supplies to flour mills. In regard to the general demand, we have been supplying some small quantities to the Madras Government outside their quota and I do not think the Madras Government have any grievance about the allotment.

मौला 1 प्रब्तुल ककूर : क्या माननीय मंत्रो यह बतलाने को कुपा करेंगे कि सन् 1966 ग्रौर 1967 में राजस्थान को कितना ग्रनाज दिया गया । श्रभी जो राजस्थान के कोटे में कमी की गई है उसकी वजह से वहां एक वेचैनी पाई जाती है जैसा कि वहां के मुख्य मंत्री के बयान से जाहिर है । तो क्या हमारे खाद्य मंत्री इस मसले पर दुवारा गौर फरमायेंगे ?

SHRI ANNASAHEB SHINDE: This question relates to Madras and I e no information.

SHRI G. P. SOMASUNDARAM: May I know whether the Government is aware that there is a great short-in the supply of wheat products like Maida, Suji, etc. in Madras State and may I know whether there is any proposal to increase the allotment of Maida and Suji to Madras?

SHRI ANNASAHEB SHINDE: Madam, as you are aware, we are passing through a very difficult period. In fact, we supplied some quantities in exchange for rice which the Madras Government promised to spare for Kerala. That arrangement was carried out and the Madras Government has co-operated with us in sending rice to Kerala. There is generally a difficult food situation and the hon. Member should not pressurise the Government in order to accommodate his claim. As far as possible, we are trying to look into the difficulties of the various State Governments

श्री जिम उकु भार राज्यालाल जी जीर-डियाः क्या श्रीमान यह बततायेंगे कि चोनी के अलाटमैंट के लिये क्या तिद्धांन अपनाया जाता हें और जो कमी हुई उसमें सब की एक तनान प्रति कत से कमी की गई या किसी के प्रेशर के मान से उत्तकी कमी और ज्यादा की गई ?

SHRI ANNASAHEB SHINDE: In regard to sugar we have been following a uniform policy in respect of the cut in the quota. As. the hon. Member himself is well aware, there was a steep fall in the production of sugar from 35 lakh tonnes to 25.5 lakh tonnes. As a result proportionate reduction has been made in regard to all the States. There has been no discrimination either in favour of or against anybody.

SHRI M. V. BHADRAM: Madras State is considered to be self-sufficient as far as rice is concerned. May I know whether it is a fact that 17,000 tonnes of Nellore rice has been given to Madi-?.s on condition that Tanjore rice would be given to Kerala? May I know the position today?

SHRI ANNASAHEB SHINDE: It is true that Madras State is marginally surplus. Of course, if there is failure of the monsoon, etc. then there are difficulties, but normally it is a marginally surplus State. Some quantity of superior rice was supplied from Andhra to Madras and in return the Madras Government have made available an equivalent quantity of Tanjore rice for being exported to Kerala.

*453. [The questioner (Shri Triloki Singh) was absent. For answer, vide coZ. 3870 infra.]

SPARE PARTS FOR CARAVELLS AIRCRAFT

*454. SHRI P. C. MITRA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that caravells aircraft, scheduled to leave for Madras on the 20th July, 1967 was